

(c) The expenditure during each of last four decades under the Centrally Sponsored Scheme of Post-Matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes is as under :-

Decade	Total Expenditure (Rs. in lakhs)
1950-51 to 1959-60	746.79
1960-61 to 1969-70	4725.85
1970-71 to 1979-80	25406.09
1980-81 to 1989-90	94862.026

(d) The expenditure incurred from 1990-91 to 1994-95, year-wise under the Centrally Sponsored Scheme of Post-Matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes is given below:

Year	Total expenditure (Rs. in Lakhs)
1990-91	15921.876
1991-92	18235.856
1992-93	18937.886
1993-94	18080.414
1994-95	20096.773

(e) and (f). The maintenance allowance provided under the Centrally Sponsored Scheme of Post-Matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes is not linked with Consumer Price Index. The maintenance allowance rates under the Scheme are decided keeping in view the availability of funds.

#### Bonded Labour

1058. JUSTICE GUMAN MAL LODHA :  
SHRI N. DENNIS :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of LABOUR be pleased to state :

(a) the number of bonded labourers identified in different States and Union Territories during the last three years, year-wise;

(b) the names of the States in which they are in large number;

(c) whether efforts were made to liberate bonded labourers from exploitation; and

(d) if so, the number of bonded labourers liberated and rehabilitated during the last three years?

THE MINISTER OF LABOUR (SHRI M. AURNACHALAM) : (a) to (d). Since inception of the Bonded Labour System (Abolition) Act, 1976 a total number of 2,51,424 bonded labourers have been identified.

The Bonded Labour had been reported in large numbers in the states of Karnataka (62708), Orissa (49971), Tamil Nadu (38886), Andhra Pradesh (36289) and Uttar Pradesh (27489).

All the identified bonded labourers have been liberated and out of them only about 4,600 bonded labourers are at present awaiting rehabilitation.

#### Remuneration for Programmes

1059. SHRI ANAND RATAN MAURYA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria fixed for providing remuneration for the development of programmes by Doordarshan;

(b) the details of programmes telecast on river valley development schemes during the last one year till date and the mode of payments therefor;

(c) the number of complaints received regarding non-payment remuneration to artist by Doordarshan or producers; and

(d) the details thereof and the steps taken or proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Producers of the commissioned programmes are given lumpsum amount keeping in view the budget details submitted by them alongwith their proposal and as approved by the Costing Committee.

(b) The information is being collected and will be laid on the Table of the House.

(c) No such complaint has been received by Doordarshan. Doordarshan is, however, not aware of complaints, if any, received by the producers in this connection.

(d) Does not arise.

[English]

#### Development of Tourism in Assam

1060. DR. ARUN KUMAR SARMA : Will the Minister of TOURISM be pleased to state :

(a) the details of the proposals for development of tourism in Assam and allocation of financial assistance therefor pending with the Union Government for clearance;